

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. No. 345/99

Monday, this the 22nd day of March, 1999.

CORAM:

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

K. Viswanathan,  
S/o. Madhavan,  
Ex-Casual Labourer,  
Southern Railway, Palghat,  
Residing at: Karuthedathu House,  
P.O. Vallikunnu North, Malappuram.

...Applicant

By Advocate Mr. T.C. Govindaswamy

vs.

1. The Divisional Railway Manager,  
Southern Railway, Palghat Division,  
Palghat.
2. The Senior Divisional Personnel Officer,  
Southern Railway, Palghat Division,  
Palghat.

...Respondents

By Advocate Mrs. Sumathi Dandapani

The application having been heard on 22.3.99, the  
Tribunal on the same day delivered the following:

ORDER

The applicant seeks to direct the respondents to include  
his name at the appropriate place in the Divisional Seniority  
List of casual labourers of the Civil Engineering Department  
of Southern Railway, Palghat Division and to grant him re-  
engagement/absorption in preference to his juniors.

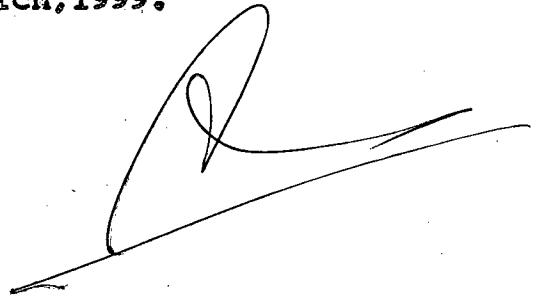
2. When the O.A. was taken up, the learned counsel appearing  
for the applicant submitted that it is suffice to direct the  
first respondent to dispose of A-3 representation dated 5.8.1998  
within a reasonable time. The learned counsel appearing for the  
respondents submitted that there is no objection in adopting such  
a course.

3. Accordingly, the first respondent is directed to consider and dispose of A-3 representation by a speaking order within two months from the date of receipt of a copy of this order.

4. O.A. is disposed of as above. No costs.

5. The learned counsel appearing for the respondents undertakes to furnish a copy of this order along with a copy of the O.A. to the respondents.

Dated the 22nd day of March, 1999.



A.M. SIVADAS  
JUDICIAL MEMBER

nv  
22399

LIST OF ANNEXURES REFERRED TO IN THE ORDER

Annexure A-3:

True copy of the representation dated 5.8.98 submitted by the applicant to the first respondent.